

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 202
IB-645/ND/2018

IN THE MATTER OF:
M/s. BLS Polymers Ltd.

...PETITIONER

Vs.

M/s. Shreeom Wires Pvt. Ltd.

...RESPONDENT

Section
Under Section 8 & 9 of IBC

Order delivered on 27.11.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Liquidator

:Ms. Veenu Drall, Advocate.

ORDER

Heard the submissions made by the Learned Counsel for the Liquidator. The Learned Counsel for the Liquidator has submitted that the property was sold at Rs. 1,52,00,000/- and full amount has been received by the Liquidator. Matter may be posted after a month and the Counsel for the Liquidator is directed to inform the progress of the matter by way of filing a report. Matter is adjourned to 12.01.2021.

—sd—

(V.K. Subburaj)
Member (T)

—sd—

(P.S.N. Prasad)
Member (J)